

1990 there was a scheme for subsidised supply of White Printing Paper for the production of school text books and exercise books. The scheme was discontinued thereafter.

Clearance of Dholpur Thermal Power Project

4466. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the proposal of Government of Rajasthan regarding Dholpur Thermal Power Project is pending with the Union Government for its approval since 1984;

(b) if so, the reasons for delay in according approval to the project; and

(c) whether this project is being included in Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) No, Sir. The proposal was first referred in April, 1985 and was rejected due to site being environmentally incompatible. Since, the new site proposed in May, 1991 is also not considered suitable, the State authorities have been advised to select a site in conformity with environmental guidelines.

(c) Neither the project nor the Eighth Five Year Plan has yet been finalised.

[English]

Efficacy of Medicines

4467. SHRI PRATAPRAO B. BHONSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that many medicines used for controlling falling hairs, premature greying and dandruff are available in the market;

(b) if so, whether such medicines are approved by the Government;

(c) whether the efficacy of these medicines have been tested before they are released in the market for sale; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) to (d) The Drugs Controller (India) has not approved any medicine used for controlling falling hairs and premature greying. However, certain medicated shampoos containing Selenium Sulphide are marketed under different brand names for the treatment of dandruff and fungal infections of the scalp.

The efficacy of Selenium Sulphide against Pityriasis Capitis, the causative organism for dandruff has been tested.

Opening of College in Memory of Acharya Narendra Dev in New Delhi

4468. SHRI PRATAPRAO B. BHONSLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any college in the memory of Acharya Narendra Dev has been opened at New Delhi under Delhi University;

(b) if so, the details thereof;

(c) whether the said college aimed at providing specialised courses for students;

(d) if so, the names of these courses with criteria for admission in each course and number of seats available in each course;

(e) whether Government propose to set up more similar colleges in future in other States; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the information furnished by the University of Delhi, and Delhi Administration, it was been decided to start a College named 'Acharya Narendra Dev College' at Rajokari in New Delhi from the current academic year.

(c) and (d) The University has informed that the College would initially offer the following Courses with a maximum number of seats indicated against each of them:

<i>Sl. No.</i>	<i>Name of the Course</i>	<i>No. of students</i>
1.	B.Sc. General Group 'A'	60
2.	B.A. (Pass) with Economics, Political Science and History	60
3.	B.Com. (Hons.)	40

The criteria for admission of students to these Courses is strictly according to merit on the basis of percentage of marks secured by the candidates in the qualifying examination.

(e) and (f) The Central Government does not establish any Colleges on its own. The Colleges are generally established by State Governments, Universities or private managements, keeping in view the educational and other requirements of the region and availability of resources.

Public Health Problems due to use of Tobacco

4469. SHRI PRATAPRAO B. BHONSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to prepare a national programme and action plan for reducing public health problem related to use of tobacco in the country;

(b) if so, the details thereof;

(c) whether any foreign organisation would be involved in this programme;

(d) if so, the details thereof; and

(e) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (e) These details have not yet been worked out.

Welfare Schemes for SCs/STs

4470. SHRI PRATAPRAO B. BHONSLE : Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to launch various welfare schemes for the welfare of Scheduled Castes and Scheduled Tribes and other weaker sections including maternity assistance to pregnant agricultural labourers;

(b) if so, the details thereof;

(c) whether these schemes are to be launched simultaneously in all the States and Union Territories;

(d) if so, the details thereof and if not, reasons therefor; and

(e) the amount allocated for each programme, State-wise and Union Territory-wise?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (e) The large number of programmes/schemes launched earlier for the welfare of SCs and STs continue to be in operation. The basic strategy for development of SCs is the strategy of Special Component Plan and similarly it is Tribal Sub-Plan for STs under which plan outlays in proportion to the population of SCs and STs are earmarked for their welfare covering